

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-555**  
IB-525/PB/2022

**IN THE MATTER OF:**

Chiraj Jain & Ors.

**Vs.**

Imperia Structure Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 19.04.2023**

**CORAM:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Piyush Singh, Adv Rishabh, Adv Riddhi Jain

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **09.05.2023**.

The interim order, if any, shall continue till the next date of hearing.

**Sd/-**

**(Court Officer)**